

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

7.

CA-462/2022 IN
C.A.(CAA)/116(MB)2022

CORAM:

SHRI SATYA RANJAN PRASAD
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.09.2022

NAME OF THE PARTIES: Acg Pharma Technologies Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

1. Mr. Tabrez Malawat a/w Mr. Gaurav Sharawat and Mr. Syed Hamza, Ld. Counsel for the Applicant present.
2. **CA-462/2022:** This is an application filed by the Applicant for early listing of C.A.(CAA)/116(MB)2022. The main Company Petition is already listed on **21.09.2022**. There is no possibility for hearing the matter before the date. Accordingly, **CA-462/2022** is **rejected and disposed** of.
3. List this matter on **21.09.2022** for hearing.

Sd/-

SATYA RANJAN PRASAD
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

08.09.2022/SVR